

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2037

ANSWERED ON:05.08.2010

HIGH FARES CHARGED BY AIRLINES

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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some private airlines have charged about two-three hundred times more than the fixed fares by declaring that flights were either full or there was limited seat availability;
- (b) if so, the provision made by the Government in this regard so that the people are not exploited;
- (c) whether any action has been taken by the Government so far in cases of violation of the said provision so that the people are not exploited in future; and
- (d) if so, the outcome thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a)to (d):- No Madam. Such an exorbitant rise in airfare has not come to the notice of Directorate General of Civil Aviation (DGCA). However, it may be added that air fares are not being regulated by the Government and Airlines are free to charge air fares as per the market forces.

Further, scheduled airlines offer different fare buckets for each flight and the airfares offered by the airlines in lower bucket are cheapest. The airfare increase with the demand for seat, as the lower buckets get sold out fast. This practice is followed the world over.